

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 3494
(TO BE ANSWERED ON 17.03.2021)

CASES AGAINST OFFICERS

†3494. SHRI PRATAPRAO PATIL CHIKHLIKAR:

Will the **PRIME MINISTER** be pleased to state:

- (a) the number of cases registered for serious offences against Central Government officers, State-wise;
- (b) whether the administrative activities have been affected due to the posts lying vacant on account of absconding officers against whom the cases have been registered; and
- (c) if so, the details thereof and the steps taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (c) The information is being collected and will be laid on the Table of the House.
